I 27 87 87 MP45

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

| | For ele | ction to | name of the House tituency(Name of the | (Constituency) |
|-------------------|--|-------------------------------|---|---------------------------------|
| New | dh Prakad Yadav jon/day Mage + 86 years, resident of | st-chardpiper Bist, Suba | adi Yadav udi Yadav afull postal address), a ca | indidate at the abo |
| Election, | do hereby solemnly affirm | and state on oath as under:- | | |
| (1) I am Indep | pendent candidate. | ta Dal [U] (name of the | political party) / am cont | testing as an |
| | | filing of Income tax return : | | |
| SI. No | Names | Permanent Account Number | The financial year for which the last | Total income shown in income |

| SI. No | Names | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown In Income Tax Return (in Rupees) |
|--------|----------------------------|--------------------------------------|---|---|
| 1. | Self Animudh Rakad Yadav | BEEIEAAIBB | 2016-17 | 3169 091 200 |
| 2. | Spouse- Kadha Dan | ACKPD 84076 | 2016-17 | 544504200 |
| 3. | Dependent I Abhinast Risku | - | | |
| 4. | Dependent 2 × | - | - | - |
| 3 | Dependent 3X | | | _ |

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

| SI. No. | Offence | Description |
|------------|---|----------------|
| (a) | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken: | Not Applicable |
| (b) | Name of the court, Case No. and Date of order taking cognizance : | Not Applicable |
| (e) | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s): | not Applicable |

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : | Not Applicable | 1 i i i |
|-----|--|----------------|---------|
| (b) | Name of the Court(s), Case No. and | Not Applicable | |
| | Date(s) of order(s). | Not ubba | |

Not Applicable

(5) That I give heiern below the details of the assets (movable and it movable etc.) of myselous spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

| S. No. | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|--|--|-------------|-------------|-------------|
| i) | Cash in hand | 23,997=61 ond1-31-3-17 | 86548 = 04 0-dt= 313-17 | . A44 | × | -X |
| (ii) | including saving accounts), PROSI- | 8 A/c An 2216893661 12-5167-700 15 6 A/c | RE-3661296 | will | * | X |
| (iii) | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount. | Nin. | MA | Min | X | × |
| (iv) | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount | Min | Lichlicy No. 523 089687 600 RL-100000/- 110 Poly Q No- 5260 0 7441 RL-100000/- | MiM | X | x |
| (v) | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and world, other receivables from debtors and the amount. | 800000 = uo Hoan by Aller Vidlan Sabta | MiM | vi,n | × | X |
| (vi) | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, explained and an arrow of the state of | Serpio AR CIFC 15. 052757 - 891060/= 12000-BROIPA 1011-15197-07- | NiA | NIN . | X | X |
| (vii) | Jewelry, bullion and valuable thing (give details of weight and value) | Cold - 05 from Colt - 15000/= | Coft - 17 2201 = | NiM | X | X |

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

| S. No | Description | Self | Spouse Radha ouri | Dependent-1 Ablinger Richard | Dependent-2 | Dependent-3 |
|----------|--|--|--|------------------------------|-------------|-------------|
| (i) | Agricultural Land - The Hause - Coation(s) Survey number(s) | 2946,1180,2386 2946,1180,2386 2387,2229,2159 | era dinary 4873, 3861 4400, 4558 5603, 2548 | Nill | X | × |
| | Area (Total measurement in acres) | 22-8-17-15 | 3-14-01-0 | N;N | X | Y |
| | ·Whether inherited property (Yes or NO) | . Yer | 7.00 | n'n | X | X |
| | Date of purchase in case of self acquired property | 19-11-341 2-1-300 29-2-36, 30-10-36 | 6.11.42 10.11.42 | MIN | × | X |
| | Cost of Land (in case of purchase)at the time of purchase. | 3000 + 5000 + 5000 + 5000 + 5000 + 6000 + | 9950 8000 8000 | MIN | X | X |
| | Any Investment on the land by way of development, construction etc. | | | NIN | × | X |
| | Approximate Current market value | 17909091=00 | 29, 62,592 | N/W | X | |
| (ii) | Non-Agricultural Land AT Substitution(s) Location(s) Survey number(s) AT Count Special Specia | 10-3801,3140, 2241,312,3260 -3823,360 | Zevo | NiM | Y | X |
| | Area (Total measurement in sq. ft.) | 39 349 | Zevo | Min | X | x |
| | Whether inherited property (Yes or NO) | Yes | Zevo | Nin | × | X |
| 0.00 | Date of purchase in case of self acquired property | 4, 4,65 , 16, 4, 92 6, 7, 74, 17, 5, 5, 5 2, 1, 51, 4, 10, 50 4, 10, 50, 4, 2, 07 14, 20, 4, 2, 2000 + | Zero | N; N | × | X |
| | Cost of Land (in case of purchase) at the time of purchase | 14500 + 10000 + 18500 + 28000 + 28500 + 38000 + 10500 + 14500 + 638000 | Zero | NIN | X. | × |
| - 1 | Any Investment on the land by way of development, construction etc. | अस्ति भरतने भन्द | Zivo | NiN | X | × |
| | Approximate Current market value | 15927746= 00 | Zero | WW | × | x |
| ii) | Commercial Buildings (including apartments) -Location(s) -Survey number(s) | Zevo | Zivo | N'W | Х, | Х |
| | Built up Area (Total measurement in sq. ft.) | Zivo | Zaro | MM | ~ | X |

| | | COMMERCIAL PROPERTY | | | | |
|------|---|--|--------|-------|-------|----------------|
| | V surher inherited property (* es or NO) | Zere | 7.000 | Zero | Zero | Non Applicable |
| | Dat of purchase in case of beif activitied property | Zero | Zero | Zero | Zeso | 14 |
| | Cost of property (in case of purchase) at the time of purchase | Zero | Zero | 74.50 | Zero | 11 |
| | Any Investment on the property by way of development, construction etc. | Zero | Zive | Zevo | Zero | 1+ |
| | Approximate Current market value | Zero | Zero | Levo | Zero | Not Applicable |
| (iv) | apartments,) -Location(s) - Survey number(s) | # 2711/24, 440 1410 7-2359/9539 40 31-0 0 ' Alle-P 40 31-0 0 ' Alle-P | Zero | Zevo | Zero | " |
| | Area (Total measurement in | Ales Che Baller of State of St | & Zive | Zero | Zero | 11 |
| | Built up Area (Total measurement in sq. ft.) | | Zero | Zevo | 2,800 | 3.1 |
| | Whether inherited property (Yes or NO) | Yes in charabled | Zero | Zero | Zero | 11 |
| | Date of purchase in case of self acquired property | 1000 | Tero | Z470 | 200 | 11 |
| | Cost of property (in case of purchase) at the time of purchase | Cost of land at fundaments to super | Zero | Zew | Zero | 11 |
| | Any Investment on the land by Ar- way of development, construction etc. | - bread no - o y topas Double Store | Zero | Zero | Zero | . 11 |
| | Approximate Current market At- value At- | George - " | Zevo | Zero | Zero | 2 11 |
| (v) | Others (such as interest in property) | 1000000=04 | Zevo | Zevo | Zero | 11 |
| (vi) | Total of Current Market Value of (i) to (v) above | 4,08,96467/= | Zuo | Zero | TIAND | 1, |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| S. No. | Description | Self | Spouse(s) | Dependent-1 | Dependent-2 | Dependent-3 |
|-----------|---|--|-----------|-------------|-------------|-------------|
| (i) | Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan | Robbins veticle from 12 or 13 devents 800550 = 0 0 or 4 31 3.17 | Nin | u'iu | pin | M/M |
| | Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan | N'M. | мu | MiM | wi44 | N; M |

| | Ally other liability | Niu | Min | will | Nin | Nim |
|------|--|------------|------|------|-----|------|
| | Grand total of liabilities | 80=0000=00 | N'N | W.W | Niu | NIM |
| (ii) | Government Dues: Dues to departments dealing with government secommodation | Nia | NIN | w;W | × | X |
| | Dues to departments dealing with supply of water | NIA | MA | Min | × | Х |
| | Dues to departments dealing with supply of electricity | NiN | Will | NiM | < | × |
| | Dues to departments dealing with supply of telephones/mobiles | NiN | Nî N | N;N | × | , X. |
| | Dues to departments dealing with government transport (including aircrafts and helicopters) | Nid | N; W | N;N | X | 2. |
| _ | Income Tax Dues | Win | NiN | Nix | * | X |
| | Wealth Tax Dues | N/N | MIN | Nil | * | X |
| | Service Tax, Dues | NIN | WiN | NIN | × | - |
| | Municipal /Property Tax Dues | Win | Nin | NIN | X | |
| | Sales Tax Dues | N/N | NiN | NiN | × | 1 |
| | Any other dues | N; M | NiN | NSM | X | X |
| | Grand total of all Govt. dues | MiM | N; M | N;N | Х | X |

(7) Details of profession or occupation in yot state Albambly

a. Self....Agriculture Agriculture

b. Spouse about 8 Agriculture b. Spouse Dairy & Africulture

(8) My educational qualification is as under: Secondary - 1967 - Rajkiya High School Ki shanfur - Pilar
Sphermediah Science - 1967 - BSS Callage - Bhagalpur UniNexAity, Bragalpur
(Give details after the content of t

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| 1. | Name of the candidate | Sh./Smt/Kem. Animal Propert Yadar |
|----|--|-----------------------------------|
| 2. | Full postal address | bist Supart |
| 3. | Number and Name of the constituency and state | A1 - Nirmali |
| 3. | Name of the Political party which set up the candidate (otherwise write 'Independent') | Jarta Dal (U) |
| 4. | (a) Number of cases in which conviction order passed (other than those referred to in Form 26) | WIN |

| 4 | P | Ald of | (4) | | Zero Year for which | | TT: |
|----|-------------|--|-----------------|---------------------|---|------------------|----------------------------------|
| | 1 | 5330,275 | | | Income Tax Re | | The Harma Same |
| - | (a | Candidate AATDS | 3133 E | | 2016-17 | eturn filed | 3169091=00 |
| | (b | Spouse: ACKPD | 84070 | | 2016-17 | | 544504200 |
| | (c |) Dependents A | 321- 1-1 | | | | 3443044 |
| Ò. | | Detail | s of Assets and | d Liabili | ties in rupees | + = = = = = = == | 4 |
| | | Description | Self | Spouse | | I Depende | ent-II-X Dependent-III |
| | | Moveable Asset (Total value) | 23,55 774 | 297100 | 0 0000000000000000000000000000000000000 | Nila | |
|). | | Asset Asset | 04-07-08-0 | 139 14-01- | win. | Mu | not Applicable wot Applicable |
| | (i) | Purchase Price and Development Cost of Immovable Property (Total Value) | 1232,600/= | 30/50/5 orfunday | | N'IL | Not Applicate |
| | (ii) | Approximate Current Market Price of Asset (Total Value) | 303 8 11 23/= | 3,962.593 | - | NiD | Not Applicable |
| | | Liabilities | | | Nix | N,U | Not Applicable |
| | | (i) Government dues (Total) | Nin | Min | MA | Milh | Not Applicant |
| - | | (ii) Loans from Bank, Financial Institutions and others (Total) | 800000/0 | WW | Nill | NIM | Not Applicable |
| | الحد (0) | ghest educational qualified hermediate Science Sive details of School / Uni urse) (Name of the School | -196g- | RSS C | Mage Supa | ul — Blay | galburchire Rity Blugalbur. |

VERIFICATION

| I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that: |
|--|
|--|

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

| Verified atda | y of | 201 |
|---------------|------|-----------------------------------|
| | | CORPORATE BOM TAXABLE PARKETS |

DEPONENT 13/2

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish to respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.